

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 30(ND)2016**  
**CA. NO.**

**CORAM:**



**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016**

**NAME OF THE COMPANY: M/s. Bhanvi Buildtech Pvt. Ltd. & Ors. V/s. M/s. JSS Buildcon**  
**Pvt. Ltd. & ors.**

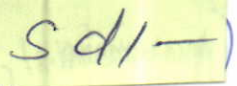
**SECTION OF THE COMPANIES ACT: 397/398**

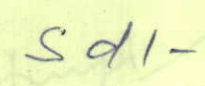
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. SUDEEP KUMAR SHROTRIYA, (Adv)		For R-2,3,4 & 5	
2.	MR. RAYJITH MARK, Adv.			
3.	MR. KARAN SACHDEVA, Adv.			
4.	MR. PRASHANT CHAUDHARY, Adv.			
5.	Mr. Pawan Sharma		For Petitioner	

**ORDER**

Learned counsel for the parties are present. Arguments have already been heard in the matter. Learned counsel seek and are given one week's time to file the synopsis, the list of the judgments on which they intend to rely upon.

List on 19.10.2016

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)